

The Minister of Steel, Mines and (b) Yes.
 Fuel (Bardar Swaran Singh): (a) (c) An amount of Rs. 1,446 was
 Two. paid as compensation, as follows:—

Name of the individual involved in the accident	Date of accident	Nature of injury	Amount of compensation paid under Workmen's Compensation Act.
1. Shri D. Sachidanandam (A skilled worker).	18-2-56	Temporary disablement.	Rs. 96/-
2. Shri P. V. Ahmed (A daily rated worker employed by a private contractor).	14-2-57	Loss of life	Rs. 1,350/- (Amount paid by the private contractor to the mother of the deceased)

Multi-purpose Schools in Himachal Pradesh

2284. Shri Daljit Singh: Will the Minister of Education be pleased to state the number of multi-purpose schools to be opened in Himachal Pradesh during the Second Five Year Plan period?

The Minister of Education (Dr. K. L. Shrimall): Twenty-two.

Traffic on New Delhi Roads

2285. Shri Kamal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is congestion on the road leading to New Delhi Railway Station; and

(b) if so, the steps contemplated to ease the situation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) There is no congestion on the road connecting Connaught Place and New Delhi Railway Station but there is some congestion on the road from Sadar Bazar to the New Delhi Railway Station on account of heavy and slow moving traffic, particularly at the time of arrival and departure of trains.

(b) It is proposed to post traffic constables to patrol and regulate traffic in the congested area.

Hostels for Scheduled Castes and Scheduled Tribes

2286. Shri Siddiah: Will the Minister of Education be pleased to state:

(a) the number of hostels run or aided by Government in the Union Territories for the students belonging to Scheduled Castes and Scheduled Tribes;

(b) the number of students staying in those hostels and the annual expenditure incurred for the maintenance of those hostels; and

(c) the number of students not belonging to Scheduled Castes and Scheduled Tribes who have been admitted in those hostels?

The Minister of Education (Dr. K. L. Shrimall): (a) to (c): The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Scheduled Caste Officers in Ordnance Factories

2287. Shri Sadhu Ram: Will the Minister of Defence be pleased to state:

(a) the number of Scheduled Caste Gazetted Officers in the Ordnance Factories as on the 28th February, 1958;

(b) the number of Scheduled Caste Gazetted Officers as on the 1st January, 1950; and